

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF NIRMALA BOOKS PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	Nirmala Books Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	21/06/2008
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Registrar of Companies, Hyderabad
4	CORPORATE IDENTITY NUMBER/ LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U21090TG2008PTC059789
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Plot No.2(Part) ,Survey No.18,Non SEZ Fab City Raviryala Village,Near Outer Ring Road,Maheshwaram Hyderabad Rangareddi, Telangana 501359, India
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	28/07/2021
7	NAME,ADDRESS,EMAIL ADDRESS,TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Manjeet Bucha Address: 5-9-91 & 93, D.No.204, 2 nd Floor, Shakti Sai Complex, Near Udai Clinic, Chapel Road, Abids, Hyderabad, Telangana -500001 e-mail: manjeetbucha@gmail.com Telephone No.:+919346955001 IP Registration No.: IBBI/IPA-002/IP-N00808/2019-2020/12551
8	LAST DATE FOR SUBMISSION OF CLAIMS	26/08/2021

Notice is hereby given that Nirmala Books Private Limited has commenced voluntary liquidation on 28/07/2021.

The Stakeholders of Nirmala Books Private Limited are hereby called upon to submit a proof of their claims, on or before 26/08/2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 29/07/2021
Place: Hyderabad

Manjeet Bucha
IBBI/IPA-002/IP-N00808/2019-2020/12551
Liquidator of Nirmala Books Private Limited

MANJEET BUCHA
Insolvency Professional
Regn. No - IBBI/IPA-002/IP-N00808/2019-20/12551